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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 432/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Shanghavi Finance Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1)	Mr. Darshan Ashar	M/S. Sanday	Wadhvani & Co, Dashaar
2)	Mr. Aditya Bhatt	M/S. Sanday	Wadhvani & Co, Bhatt

ORDER

CSA 375/230-232/NCLT/MB/MAH/2017  
CSA 358/230-232/NCLT/MB/MAH/2017  
CSA 412/230-232/NCLT/MB/MAH/2017  
CSA 413/230-232/NCLT/MB/MAH/2017  
CSA 414/230-232/NCLT/MB/MAH/2017  
CSA 415/230-232/NCLT/MB/MAH/2017  
CSA 416/230-232/NCLT/MB/MAH/2017  
CSA 417/230-232/NCLT/MB/MAH/2017  
CSA 418/230-232/NCLT/MB/MAH/2017  
CSA 419/230-232/NCLT/MB/MAH/2017  
CSA 420/230-232/NCLT/MB/MAH/2017  
CSA 421/230-232/NCLT/MB/MAH/2017  
CSA 422/230-232/NCLT/MB/MAH/2017  
CSA 423/230-232/NCLT/MB/MAH/2017  
CSA 424/230-232/NCLT/MB/MAH/2017  
CSA 425/230-232/NCLT/MB/MAH/2017  
CSA 426/230-232/NCLT/MB/MAH/2017  
CSA 427/230-232/NCLT/MB/MAH/2017  
CSA 428/230-232/NCLT/MB/MAH/2017  
CSA 429/230-232/NCLT/MB/MAH/2017  
CSA 430/230-232/NCLT/MB/MAH/2017  
CSA 431/230-232/NCLT/MB/MAH/2017  
CSA 432/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate order

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)